

*Category wise details of area diverted*

Sl. No.	Category	Total approvals accorded (In principal+final)	
		No. of proposals	Area Diverted (in hectares)
1.	Defence	254	50,534.13
2.	Dispensary/Hospital	40	115.16
3.	Disputed Settelement Claims	0	0.00
4.	Drinking Water	1529	3,617.11
5.	Encroachments	64	3,68,432.07
6.	Forest Village Conversion	16	41,170.01
7.	Hydel	498	1,18,460.56
8.	Irrigation	2107	1,32,716.28
9.	Mining	1761	1,67,980.03
10.	Others	7977	1,73,275.22
11.	Railway	280	9,048.31
12.	Rehabilitation	48	18,463.85
13.	Road	6255	52,294.22
14.	School	139	2,709.18
15.	Thermal	54	7,032.78
16.	Transmission Line	2361	38,858.33
17.	Village Electrification	50	178.02
18.	Wind Power	78	4,409.27
TOTAL		23511	11,89,294.54

**Committee of Senior Earth Scientists**

‡2309. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether it is proposed to set up a committee of Senior Earth Scientists to find out the reasons of climate change in the Himalayan region;

(b) if so, the scientists of different fields to be included in this committee; and

‡Original notice of the question was received in Hindi.

(c) if not, the details of the measures to be taken to contain the destruction being caused in these regions due to climate change occurring in the Himalayan region?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) (a) No, Sir.

(b) Does not arise.

(c) Government is implementing the National Action Plan on Climate Change (NAPCC). One amongst the eight National Missions *i.e.* National Mission for sustaining the Himalayan Ecosystem (NMSHE) has been launched to evolve management measures for sustaining and safeguarding the Himalayan glaciers and mountain eco-system. All Himalayan States have been requested to prepare State Action Plan on Climate Change consistent with objectives of NAPCC highlighting State specific issues relating to climate change.

#### **Killing of trees due to fixing of hoardings advertisements**

2310. SHRI RAJKUMAR DHOOT: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether it is a fact that hoardings, advertisements fixed with big nails and concrete covers at the bottom of trees, particularly on the roads and public places like markets are killing trees in the National Capital and other parts of the country, if so, the details thereof; and

(b) the remedial measures that Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) and (b) This Ministry has no specific reports that hoardings and advertisements fixed with big nails on the trees and concrete covers at the bottom of the trees, particularly on the roads and public places are killing the trees in the National Capital and other parts of the Country. Management and protection of forests and trees is primarily the responsibility of concerned State/ Union Territory Governments.

As per the directions of Hon'ble National Green Tribunal vide their order dated 23rd April, 2013 in the original Application No. 82 of 2013, the Ministry of Environment, Forests and Climate Change has requested all the concerned Ministries, Departments and agencies for strict implementation of the Hon'ble High Court of Delhi's order dated 19.09.2007 in W.P. (C) No. 1772/2007, wherein, it is stated that concretization around the trees should be stopped and remedial action taken to save the trees from concretization that has already been done.